

Sir, preparations are going on to 'gherao' UPSC in Delhi on 8th of the month. Therefore, I would request you to direct the Government to provide question paper in the official language Hindi also for the UPSC Examination to be conducted on 8th December so that the resentment amongst the people could be mitigated...*(Interruptions)*

SHRI RAM KRIPAL YADAV (Patna) : Sir, we support whatever Sh. Sharmaji has said. This matter was raised in the House earlier also...*(Interruptions)* Sir, Hindi is our national language. The Government should definitely consider whatever Shri Sharmaji has said ...*(Interruptions)* Hindi is our national language and it should be given due respect ...*(Interruptions)*

MR. DEPUTY SPEAKER : You have made your point.

13.00 hrs.

[Translation]

SHRI RAM KRIPAL YADAV : Sharmaji has raised a very important point...*(Interruptions)* Hindi being our National Language, this constitutes an insult not only to Hindi but to the whole nation...*(Interruptions)*

[English]

MR. DEPUTY SPEAKER : Please sit down. Let me say a few words.

(Interruptions)

MR. DEPUTY SPEAKER : Please take your seats.

(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : The whole House is agitated over this issue, it being a very important issue.

[English]

The Government should take immediate action.

(Interruptions)

MR. DEPUTY SPEAKER : Please listen to me.

(Interruptions)

[Translation]

SHRI RAM VILAS PASWAN : There can be no two opinions that after Independence our language has not only been neglected but also people did not get a right to write and reply in their own language and the Government owes an explanation to us as to why the people did not get this right...*(Interruptions)*

SHRI VIJAY GOEL : This ordeal is now just two days away. The Minister always gives assurances which never get fulfilled.

SHRI RAM VILAS PASWAN : Sharma ji has said that this ordeal is going to take place on 8th itself. Therefore we will bring to the notice of the Minister today itself.

SHRI VIJAY GOEL : Thanks.

SHRI SYED MASUDAL HOSSAIN : Mr. Deputy Speaker, I have raised this issue in this House once before. I am talking of those persons who are still going around stateless in this country. In my Parliamentary Constituency, there is Karimpur Assembly seat in Nadia district. There are some village in its border area, one is Jamalpur and another Charmeghna. The people who have settled in Charmeghna after having come over from Bangladesh, think that it is Indian territory and the people who have crossed over from this side and settled in Jamalpur, think that it is Bangladeshi territory. We have been raising this issue repeatedly in this House, but the Government is not paying any heed to it. In Charmeghna, the area where Indians live is territory of Bangladesh, but the people are Indian and crime is on the increase there with each passing reports of which are registered neither in Bangladesh nor by the Karimpur police station. There is — criteria fixed for the sale of land home.

KUMARI MAMATA BANERJEE : What is the State Government is doing in this regard?

SHRI SYED MASUDAL HOSSAIN (Murshidabad) : There are two states involved...*(Interruptions)* One state is Bangladesh...*(Interruptions)* You are not aware of it.

KUMARI MAMATA BANERJEE : Why, I am certainly aware of it.

SHRI SYED MASUDAL HOSSAIN : I have been raising this issue in this House repeatedly but the Government is not heeding to it. I am urging upon you and the Minister is sitting here, he should go there and even if he chooses not to go there, at least he can contract the BSF headquarters at Raisina Road in Calcutta today itself in order to come out with an answer as to how long these people will remain Stateless. They are not getting any help from India. We are perforce giving them tubewells, schools, rations cards at the address of some other village and they come to cast their votes at a third village Jamalpur which is a part of India has no link whatsoever with the people here and Bangladesh is also not willing to take back those people. We have very good relations with Bangladesh. Talks are going on the issue of water. I want that this issue may also be taken up along with other issues and I would urge upon the Parliamentary Affairs Minister to contact the BSF headquarter situated at Raisina Road in Calcutta in order to ascertain whether this is true or not.

[English]

MR. DEPUTY SPEAKER : Please conclude.

[Translation]

SHRI SYED MASUDAL HOSSAIN : True, we may certainly be getting some publicity by raising the question in Zero Hour but this alone will not do. Indians

reside in Jamalpur. I had written to the Defence Minister about constructing the border road. What he replied to that goes to show that he is just not aware of construction of the border road there... *(Interruptions)*

MR. DEPUTY SPEAKER : The matter was serious, that is why I allowed him

SHRI ASHOK PRADHAN (Khurja) : Mr. Deputy Speaker, Noida, Greater Noida and Dadri constitute the biggest industrial belt of Asia. Large industries have come up there. The residential colonies constructed there are very good. There is scarcity of water in this belt. The industrialists having their industries in this belt but residing in Delhi or nearby towns, have to fetch water from these residential colonies in their vehicles. You must have seen outbreak of jaundice during the last few days. The condition has relapsed now. The areas of Delhi adjoining to the aforesaid belt get Ganga water supply. I have raised questions several times about the scarcity of water in that belt but they have not heeded to it even once. Adjacent to this belt is Rajendra Nagar in Sahibabad. The water available in Rajendra Nagar gives out salt when kept for some time but the people living there have no option but to drink that water. People are drinking dirty water in Noida and Greater Noida. The condition is so bad that there are cries for help all around. Therefore, an immediate action may be taken in the matter.

[English]

KUMARI FRIDA TOPNO (Sundergarh) : Sir, CEPA Group of Industries are interested to set up a 4000 megawatt power plant at Basundhara Coal Mines in my constituency, Sundergarh in Orissa. Basundhara Coal Mines will have an annual turnover of 40 million tonnes of coal. It would be able to supply 15 million tonnes to the power plant annually. So, I request the Government to permit them to set up the power plant at Chuanbahal or Bandhbahal or Nagal Keta or Barpali Kusra of my constituency.

[Translation]

SHRI SUKDEO PASWAN : Hon. Deputy Speaker, Sir, the funds under the MPs Local Area Development Scheme have still not reached the district headquarters even after lapse of more than six months. In our constituency, the estimates relating to the scheme is ready.

MR. DEPUTY SPEAKER : This issue has been raised already so please be brief.

SHRI SUKDEO PASWAN : The funds are yet to reach the district headquarters for village headmen, MLAs or other people of their ilk, this is the first even scheme to have been witnessed after independence. Now this Scheme is being looked after by the Members of Parliament. Under this scheme 50 lakh rupees are released in the first phase which have not yet reached their destination. I urge upon you that this

amount of rupees one crore may be raised to rupees two crore.

13.09 hrs.

The Lok Sabha then adjourned for Lunch till Ten Minutes past Fourteen of the Clock.

14.15 hrs.

The Lok Sabha re-assembled after Lunch at Fifteen Minutes past Fourteen of the Clock.

(Mr. Deputy Speaker in the Chair)

[English]

MR. DEPUTY-SPEAKER : The House will now take up Matters under Rule 377.

MATTERS UNDER RULE 377

(i) **Need to resume conversion work of meter gauge line between Jodhpur and Marwar Junction.**

JUSTICE GUMAN MAL LODHA (Pali) : The Railway Minister during his recent visit to Jodhpur for inaugurating the Jodhpur-Jaisalmer Broad Gauge railway line had clarified that there was no move to postpone the conversion of MG line between Jodhpur-Marwar Junction (104 Kms.). However, nothing has been done by the Railway Minister to resume the conversion work between Jodhpur and Marwar Junction so as to complete it by the end of 1996. Pali town is connected with this railway line and important industrial towns and tourist places are all served by the railway track between Jodhpur and Marwar Junction via Pali. The Government should take steps immediately to change the gauge from MG to BG of 104 kms. and complete it as per the earlier schedule by the end of December, 1996. The Bar-Billara railway line should also be constructed along with railway station at Jaiteran. Similarly, gauge conversion of Jodhpur to Ahmedabad via Bhiladi should also be completed.

(ii) **Need for early completion of Swarnrekha multipurpose project in Bihar.**

[Translation]

SHRI RAM TAHAL CHAUDHARY (Ranchi) : Subaran Rekha Project Chandil P. Singhbhum, a multipurpose scheme under my constituency, is under construction for the last several years. Due to times overruns, the cost of the project increased and the work had to be abandoned midway. This project was intended to provide water to Bihar, Bengal and Orissa in order to facilitate irrigation in these States as also generate electricity. But due to its non-completion on time these States are unable to get this facility. In many villages